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SLP(Crl.)No. 1118 OF 2001

ITEM No.41

Court No. 4

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1118/2001

(From the judgement and order dated 25/09/2000 in CRLA 339/96
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

RAVINDER KUMAR & ANR.

Petitioner (s)

VERSUS

STATE OF PUNJAB

Respondent (s)

(With Appln(s). for bail)

(With Office Report)

Date : 20/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. R.K. Kapoor, Adv.
Mr. P. Verma, Adv.
Mr. Shailendra Bhardwaj, Adv.

For Respondent (s) Mr. M.K. Garg, Adv.
Mr. Rajeev Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

.SP2

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
Heard at length. Judgment reserved.

.SP1

Sushma

(H.K. Bhatia)
Court Master